# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 2306 TO BE ANSWERED ON 04.08.2025

# **CHILD LABOUR**

### 2306. SHRI ABHISHEK BANERJEE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the total number of children in the age group of 5-14 years working in the country;
- (b)the details of the number of such children engaged in hazardous occupations/processes; and
- (c)the details of the number of Central Child Labour Schools set-up in the country so far since the inception of the National Child Labour Project, year-wise?

## **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

- (a) to (b): As per "Crime in India" a publication of National Crime Records Bureau, the number of cases registered under the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 in the country during the calendar years 2018, 2019,2020, 2021 and 2022 were 464, 772, 476, 613 and 751 respectively.
- (c): The Ministry of Labour & Employment had been implementing National Child Labour Project (NCLP) Scheme for rescue & rehabilitation of child labourers under which the children in the age group of 9-14 years were rescued from work, enrolled in the NCLP Special Training Centres (STCs) and were provided with bridge education etc. before being mainstreamed into formal education system. The NCLP scheme has been subsumed with Samagara Shiksha Abhiyan (SSA), a scheme of Ministry of Education with effect from 01.04.2021. As per the information received from the District Project Societies, as on 31.03.2021, 1225 Special Training Centres in 59 districts were operational.

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